



**HIGH COURT LEGAL SERVICES COMMITTEE, JAMMU/SRINAGAR**

**NOTIFICATION**

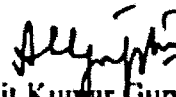
It is notified for in all the stake holders in general and litigants in particular that in order to lessen the pendency and to provide solace to the litigants the High Court Legal Services Committee is organizing a Special Lok Adalat on Friday, October 21, 2022 from 10 AM in both the wings of the High Court of J&K and Ladakh wherein the following types of cases shall be taken up for settlement and final disposal.

**Pending cases (reflected on National Judicial Data Grid)**

- i) Criminal compoundable cases
- ii) Cheque cases under N.I. Act
- iii) Bank recovery cases
- iv) MACT
- v) Labour dispute cases
- vi) Electricity and water bill disputes (excluding non-compoundable)
- vii) Matrimonial disputes
- viii) Land Acquisition cases
- ix) Service matters relating to pay and allowances as well as retirement benefits
- x) Revenue cases
- xi) Civil cases involving disputes of rent, easement rights, specific performance of contracts and injunction suits.

Any person interested in settlement of his/her case/dispute through Lok Adalat, may approach the front office, High Court Legal Services Committee, Jammu/Srinagar with the details of his/her case (title, cases number and date of hearing) for getting the same listed before the Special Lok Adalat.

**By Order**

  
Amit Kumar Gupta 14/10/2022  
Secretary

High Court Legal Services Committee  
Jammu/Srinagar

**No.: HCLSC/Jmu/2022/1135-1141**

**Date: 14.10.2022**

***Copy for information forwarded to the:-***

1. Worthy Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Worthy Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Patron-in-Chief, Legal Services Authority Srinagar, for kind information of His Lordship.
3. Worthy Member Secretary, Legal Services Authority, UT of J&K, Srinagar.
4. Worthy Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Learned CPC e-Courts, High Court of J&K and Ladakh, Srinagar with the request to upload the notification on the official website.
6. Secretary to Hon'ble Chairman, High Court Legal Services Committee, Jammu/Srinagar, for kind information of his Lordship.
7. Office file.